

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/95/ 4274/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Robin Phukan,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 18th November , 2020

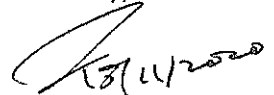
Sub: **Casual leave.**

Ref:- Your letter No. JJA/7026/2020, dtd. 18.11.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.11.2020 along with station leave permission from the evening of 18.11.2020 till the morning of 21.11.2020, has been granted. A senior Judicial Officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/95/ 4275/A, dated 18.11.2020

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

-Sd-

REGISTRAR (VIGILANCE)